

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001393/2020	NILU MALI ALIAS PRAMOD ROUL VS STATE OF ODISHA	DEBASIS SARANGI VS	KHALLIKOTE /119 /2019 () //
2	BLAPL/0001394/2020	CHITARANJAN DASH VS STATE OF ODISHA	SIDHARTHA MISRA-1 VS	BALANGA /02 /2020 () //
3	BLAPL/0001395/2020	ROHITA KHILAR VS STATE OF ODISHA	ANITA SAHOO VS	ANGUL TOWN /329 /2018 () //
4	BLAPL/0001396/2020	BIBHU PRASAD PAIKRAY @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADACHANA /191 /2012 () //
5	BLAPL/0001397/2020	BRAJA KISHORE JENA VS STATE OF ODISHA	PRAVAKAR BEHERA VS	SULIAPADA /44 /2019 () //
6	BLAPL/0001398/2020	RAJU MITRA VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /01 /2020 () //
7	BLAPL/0001399/2020	SUNDHI SURAJ VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /425 /2019 () //
8	BLAPL/0001400/2020	NATA PATRA VS STATE OF ODISHA	BISWARANJAN DALEI VS	KUJANGA /280 /2019 () //
9	BLAPL/0001401/2020	K.MOHAN RAO VS STATE OF ODISHA	ANJAN KU BISWAL VS	BERHAMPUR SADAR /88 /2018 () //
10	BLAPL/0001402/2020	KUTU KULDEEP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /193 /2016 () //
11	BLAPL/0001403/2020	GITANJALI PRADHAN VS STATE OF ODISHA	JANMEJAYA ROY VS	HANDAPA /142 /2018 () //

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12	BLAPL/0001404/2020	AKSHAYA PRADHAN VS STATE OF ODISHA	JANMEJAYA ROY VS	HANDAPA /142 /2018 () //
13	BLAPL/0001405/2020	BAPI @ BAPINA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /93 /2019 () //
14	BLAPL/0001406/2020	RITESH SETH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /125 /2019 () //
15	BLAPL/0001407/2020	S.PARBATI VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /33 /2020 () //
16	BLAPL/0001408/2020	M.LAXMI VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /34 /2020 () //
17	BLAPL/0001409/2020	RAJA @ KISHORE CHANDRA ANCHAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRIDI PS /116 /2019 () //
18	BLAPL/0001410/2020	V.BHAGABAN @ BHAGABAN HANTAL VS STATE OF ODISHA	MANAS CHAND VS	MACHHKUND /85 /2019 () //
19	BLAPL/0001411/2020	SANTANU MAHALING VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2019 () //
20	BLAPL/0001412/2020	NARAN @ NARAYAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /37 /2013 () //
21	BLAPL/0001413/2020	RAJIB NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /76 /2020 () //
22	BLAPL/0001414/2020	MAHESWAR NAIK VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
23	BLAPL/0001415/2020	BHAGABAN GOUDA	KURESH PRASAD DASH	BUGUDA /212 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001416/2020	ANAM @ SATYAPRAKASH JENA	SIDHARTHA DAS	BALASORE SADAR /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001417/2020	JAGA @ JAGANNATH SWAIN	DEBASHIS ROUTRAY	CHANDRASEKHARPUR /128 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001418/2020	JAGA @ JAGANATH SWAIN	DEBASHIS ROUTRAY	NANDANKANAN /26 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001419/2020	SUDHIRA SUNANI	UMAKANTA BARIK	JUNAGARH /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001420/2020	BUBU @ BIBHU JALLY	KURESH PRASAD DASH	KHALLIKOTE /67 /2017
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001421/2020	JITU HARIJAN @ JITU BATRA	SUBODH KUMAR MOHANTY	LANJIGARH /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	CMAPL/0000125/2020	UMMA DEHURI	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
31	CMAPL/0000126/2020	AKSHAYA KUMAR PARIDA	ADV	//
		VS	VS	()
		CHIEF MANAGING DIRECTOR,GRID CO.		//
32	CMP/0000173/2020	SRI SRI GURUNDI GOPAL, BIJE	M/S. D.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
33	CMP/0000174/2020	KAILASH CHANDRA BARIK @ KAILASH BARIK	KANDIPANI MISRA	//
		VS	VS	()
		BABAJI CHARAN DAS		//
34	CONTAC/0000002/2020	ER. BASANTA KUMAR BISWAL	ADV	//
		VS	VS	()

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35	CONTC/0000552/2020	EXECUTIVE ENGINEER, RURAL WORKS DIVISION,PURI KARTIK CH.BEHERA VS PRAMOD KUMAR MEHERDA	adv VS	// // 0 //
36	CONTC/0000553/2020	NILAKANTHA RATH VS SITANSHU KUMAR ROUT	ADV VS	// 0 //
37	CONTC/0000554/2020	ER.BASANTA KUMAR BISWAL VS	ADV VS	// 0 //
38	CONTC/0000555/2020	EXECUTIVE ENGINEER, RURAL WORKS DIVISION,PURI GAUTAM PATTNAIK VS	ADV VS	// // 0
39	CONTC/0000556/2020	EXECUTIVE ENGINEER,RURAL WORKS DIVISION GAUTAM PATTNAIK VS	ADV VS	// // 0
40	CONTC/0000557/2020	EXECUTIVE ENGINEER,RURAL WORKS DIVISION BBSR,KHURDA BASANTA KUMAR BISWAL VS	ADV VS	// // 0
41	CONTC/0000558/2020	EXECUTIVE ENGINEER, RURAL WORKS DIVISION, PURI ROHIT GANGA DEB VS SUDHANSU MOHAN SAMAL	M/S.KOUSIK A.GURU, A.K.MOHANTY, S.K.MOHAPATRA VS	// // 0 //
42	CONTC/0000559/2020	ER. BASANTA KUMAR BISWAL VS	ADV VS	// 0 //
43	CONTC/0000560/2020	EXECUTIVE ENGINEER, RURAL WORKS DIVISION,PURI GAUTAM PATTNAIK VS	ADV VS	// // 0
44	CONTC/0000561/2020	EXECUTIVE ENGINEER, RURAL WORKS DIVISION,GANJAM MANMATH KU.DAS VS	ADV. VS	// // 0
45	CONTC/0000562/2020	VEER VIKRAM YADAV GAUTAM PATTNAIK VS EXECUTIVE ENGINEER, RURAL WORKS DIVISION,GANJAM	ADV VS	// // 0 //

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46	CONTC/0000563/2020	ER.BASANTA KUMAR BISWAL VS EXECUTIVE ENGINEER, RURAL WORKS DIVISION,PURI	ADV VS	// 0
47	CONTC/0000564/2020	GAUTAM PATTNAIK VS EXECUTIVE ENGINEER, RURAL WORKS DIVISION, GANJAM	ADV VS	// 0
48	CONTC/0000565/2020	K.K. CONSTRUCTION PVT. LTD. VS DIRECTOR OSAM BOARD,BBSR	ADV VS	// 0
49	CONTC/0000566/2020	ER.BASANTA KUMAR BISWAL VS EXECUTIVE ENGINEER, RURAL WORKS DIVISION,PURI	ADV VS	// 0
50	CONTC/0000567/2020	ER.BASANTA KUMAR BISWAL VS EXECUTIVE ENGINEER,RURAL WORKS DIVISION,BBSR	ADV VS	// 0
51	CONTC/0000568/2020	GAUTAM PATTNAIK VS EXECUTIVE ENGINEER,RURAL WORKS DIVISION,BBSR	ADV VS	// 0
52	CONTC/0000569/2020	BIJAYA LAMXI MOHANTY VS PRADEEP KUMAR SAHOO	Adv VS	// 0
53	CONTC/0000570/2020	TARENI PRASAD MOHANTY VS PRADEEP KUAMR SAHOO	ADV VS	// 0
54	CONTC/0000571/2020	JYOTI MOHANTY VS PRADEEP KUMAR SAHOO	ADV VS	// 0
55	CONTC/0000572/2020	TANDRABATI PATTANAIAK VS CHITHRA ARUMUGAM	BANABIHARI RAY VS	// 0
56	CONTC/0000573/2020	BIBHUTI BHUSAN CHAMPATIRAY VS CHITHRA ARUMUGAM	BANABIHARI RAY VS	// 0
57	CONTC/0000574/2020	SURESH KUMAR SAHU	S.P.DAS	//

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		VS	VS	0
		AUTHORISED OFFICER-C-ACF,BERHAMPUR		//
58	CONTC/0000575/2020	RAJKISHORE SAHU	BANABIHARI RAY	//
		VS	VS	0
		DIRECTOR OF SECONDRAY EDUCATION ODISHA		//
59	CONTC/0000576/2020	RAMESH CHANDRA BISWAL	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
60	CONTC/0000577/2020	SURATHA NAIK	adv	//
		VS	VS	0
		BRAJA KISHORE BRAHMA		//
61	CONTC/0000578/2020	JHARANA SETHI	ADV	//
		VS	VS	0
		RAMA BALLAV SWAIN ENGINEER-IN CHIEF		//
62	CONTC/0000579/2020	BABULA DAS	BISWA BIHARI MOHANTY	//
		VS	VS	0
		RATNAKAR ROUT		//
63	CONTC/0000580/2020	SUKANTA CHANDRA PRUSTY	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
64	CONTC/0000581/2020	SOUMYA RANJAN MISHRA	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV		//
65	CONTC/0000582/2020	BIBHU RANJAN PADHI	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		V.V.YADAV		//
66	CONTC/0000583/2020	SASMITA ROUSTRAY	SIDHARTHA SWAIN	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
67	CONTC/0000584/2020	SUBAS CHANDRA NAYAK	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
68	CONTC/0000585/2020	M/S.ASRAF ALI KHAN	ADV	//
		VS	VS	0

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69	CONTC/0000586/2020	CHITHRA ARUMUGAM GEETARANI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
70	CONTR/0000010/2020	CHITHRA ARUMUGAM SATCHIDANANDA SWAIN VS	AUROVINDA MOHANTY VS	// JAGATPUR /40 /2017 ()
71	CRLA/0000132/2020	PRADIPTA KUMAR NAYAK GUNA MEHER VS	D.R.SWAIN VS	// TUREIKELA /163 /2019 ()
72	CRLLP/0000004/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.STANDING COUNSEL VS	// BARAMBA /72 /2018 ()
73	CRLMA/0000045/2020	THAKA @ PRADEEP BEHERA NASEEM KHAN VS	ANIRUDHA DAS VS	// PAPADAHANDI /120 /2018 ()
74	CRLMA/0000046/2020	STATE OF ODISHA UDAYANATH MANGARAJ VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /379 /2019 ()
75	CRLMA/0000047/2020	STATE OF ODISHA JAGYANDATTA PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /379 /2019 ()
76	CRLMC/0000482/2020	STATE OF ODISHA SAGARIKA MOHANTY@DEHURY VS	MD.G.MADANI VS	// RAIRANGPUR TOWN /13 /2011 ()
77	CRLMC/0000483/2020	STATE OF ODISHA BIRANCHI BAG VS	BHOJARAJ SETH VS	// KOKSARA /52 /2011 ()
78	CRLMC/0000484/2020	STATE OF ORISSA A BHIMSEN @ BHIMA PATRA VS	SANJIB BEHERA VS	// //0 ()
79	CRLMC/0000485/2020	STATE OF ODISHA DILIP KUMAR MALIK@MALLICK VS	DEVASHIS PANDA VS	// PATTAMUNDAI /36 /2017 ()
		STATE OF ODISHA		//

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80	CRLMC/0000486/2020	PUSPALATA MULIA VS SUBRATA KUMAR MULIA	S.K.BHANJADEO VS	// ()
81	CRLMC/0000487/2020	PRABODHA JENA VS BHAGABAN CHANDRA GIRI	PRAMOD KUMAR JENA VS	// ()
82	CRLMC/0000488/2020	SATYA NARAYAN PADHY VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /161 /2019 () //
83	CRLMC/0000489/2020	BAGULA@SUDHANSU NAYAK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	PARADEEP LOCK /34 /2010 () //
84	CRLMC/0000490/2020	BISWARANJAN MOHANTY VS ARCHANA BHOI	RAJ KISHORE SWAIN VS	GOBINDAPUR /104 /2011 () //
85	CRLMC/0000491/2020	SANATAN BEHERA VS STATE OF ODISHA	J.M.PATTANAIK VS	ODAGAON /29 /2020 () //
86	CRLMC/0000492/2020	VIJAYENDRA@BIJENDRA BHOI VS SAGARIKA BHOI	ASHOK KUMAR MOHAPATRA VS	// S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) CMC/0000036/2016
87	CRLMC/0000493/2020	SIDHARTH SANKAR MOHAPATRA VS STATE OF ODISHA	DEBASHIS NANDA VS	MALKANGIRI /76 /2019 () //
88	CRLMC/0000494/2020	JADA@JAGABANDHU BARIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /122 /2014 () //
89	CRLMC/0000495/2020	SARAT KUMAR BEHERA@PAGGU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADSAHI /121 /2011 () //
90	CRLMC/0000496/2020	SUBASH BISWAL@SUBASH CHANDRA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /64 /2014 () //
91	CRLMC/0000497/2020	CHAITAN DALEI	RABINDRA NATH PRUSTY	ATHGARH /142 /2008

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0000227/2020	KHIROD CHANDRA MALICK	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
93	CRLMP/0000228/2020	KHIROD CHANDRA MALICK	ASHIS KUMAR MALICK	/ /0
		VS	VS	()
		THE STATE OF ORISSA		//
94	CRLMP/0000229/2020	SWASTIDA SATPATHY		/ /0
		VS	VS	()
		ANANTA NARAYAN BEHERA		//
95	CRLMP/0000230/2020	HAREKRUSHNA SAHOO	ASHWINI KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000231/2020	DAMODARA DHARUA	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
97	CRLMP/0000232/2020	KHIROD CHANDRA MALICK	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
98	CRLMP/0000233/2020	GOUTTAM BEHERA	KARUNAKAR GAYA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
99	CRLREV/0000132/2020	MD.NAWAS	SAROJ KUMAR PADHY	SAHADEV KHUNTA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	CRLREV/0000133/2020	KUMUDINI DEI	MANAS CHAND	RANPUR /265 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CRLREV/0000134/2020	KUNU @ DOLENDRA SAHU	SURYAKANTA DASH	MUDANPUR RAMPUR /52 /2007
		VS	VS	()
		STATE OF ODISHA		//
102	FAO/0000148/2020	NALINEE PRAVA PRADHAN	SANGRAM JENA	/ /
		VS	VS	()

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103	FAO/0000149/2020	STATE OF ODISHA MANORANJAN DAS VS	SANGRAM JENA VS	// // 0
104	FAO/0000150/2020	STATE OF ODISHA M.C. OF JUVAJYOTI HIGH SCHOOL,KUMANDOL	G.L.K.NANDA VS	// // 0
105	FAO/0000151/2020	STATE OF ODISHA STATE OF ODISHA VS	A.G.A. VS	// // 0
106	FAO/0000152/2020	PRASANTA KU.PRADHAN PRAKASH CH.SETHY VS	SASWAT DAS VS	// // 0
107	MACA/0000080/2020	STATE OF ODISHA M/S. IFFCO TOKIO G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0
108	MACA/0000081/2020	SWARNAPRABHA LENKA THE BRANCH MANAGER, IFFCO TOKIO G.I.CO	ADAM ALI KHAN VS	// // 0
109	MATA/0000024/2020	MAYABATI BHUYAN KABITA DAS VS	DHANANJAYA MUND VS	// // 0
110	RPFAM/0000048/2020	SUDARSHAN @ SUDHIR DAS KHAGENDRA SETHI VS	BALARAM NAYAK VS	// // 0
111	RVWPET/0000126/2020	ANNAPURNA SETHI PURNA CHANDRA MAHARANA VS	ADV. VS	// // 0
112	TRP(C)/0000052/2020	STATE OF ODISHA APARAJITA PATTNAIK VS	M/S. A.BAGCHI VS	// // 0
113	WA/0000082/2020	TAHASILDAR, PURI BALBHADRA SAHOO VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //

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114	WA/0000083/2020	SITAMANI SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
115	WA/0000084/2020	STATE POLLUTION CONTROL BOARD VS CHIEF MANAGER,ALLAHABAD BANK	SUSHANTA KUMAR MISHRA VS	// 0 //
116	WA/0000085/2020	BRUNDABAN PATTANAIAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
117	WP(C)/0005630/2020	SUBASH JENA VS STATE OF ODISHA	M/S. BIPLAB P.B. BAHALI VS	// 0 //
118	WP(C)/0005631/2020	PRAVAT KUMAR DALAI VS STATE OF ODISHA	M/S.VIVEKANAND JENA VS	// 0 //
119	WP(C)/0005632/2020	PRAMOD KUMAR DASH @ PRAMOD CHANDRA VS STATE OF ODISHA	M/S.DR. DEEPA DEEPA DEEPA DEEPA VS M/S. DEEPA DEEPA DEEPA DEEPA	// 0 //
120	WP(C)/0005633/2020	DEBARAJ PATRA VS STATE OF ODISHA	M/S.MRUTYUNJAYA BISOI VS	// 0 //
121	WP(C)/0005634/2020	SUBHASHREE NAYAK VS STATE OF ODISHA	M/S.JYOTI PRAKASH SAMAL VS	// 0 //
122	WP(C)/0005635/2020	BIKASH CHANDRA SINHA VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
123	WP(C)/0005636/2020	JYOTI PRAKASH SARANGI VS REGISTRAR CIVIL COURT JAJPUR	M/S.DINABANDHU NAYAK VS	// 0 //
124	WP(C)/0005637/2020	NIRANJAN PANDA VS STATE OF ODISHA	MRUTYUNJAYA BISOI VS	// 0 //
125	WP(C)/0005638/2020	PRADEEPTA KUMAR TRIPATHY	M/S.DILIP KUMAR SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0005639/2020	PRAVEEN CHANDRA BHANJDEO	M/S.UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0005640/2020	SUBASH DAKUA	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0005641/2020	KALIMUDDIN KHAN	M/S.P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0005642/2020	BASANTA NAYAK	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR GANJAM		//
130	WP(C)/0005643/2020	BIKASH CHANDRA SINHA	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0005644/2020	SUSANTA KUMAR GURU	M/S. R.N.DASMOHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
132	WP(C)/0005645/2020	SHYAMALI KARMAKAR	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		THE AUTHORIZED OFFICER, ODISHA GRAMYA BANK		//
133	WP(C)/0005646/2020	PRINCIPAL INCHARGE CUM SECRETARY OF KANSAMBIHARMSERONSARY SCHOOL	M/S.SAMBIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0005647/2020	DR.KSHYANAPRAVA PATTNAIK	M/S.ADHIRAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0005648/2020	SOMIT KUMAR NAYAK	M/S.SAMBIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0005649/2020	NIRMALYA MAJUMDAR	M/S. PRAFULLA CH.BISWAL	//
		VS	VS	0

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137	WP(C)/0005650/2020	EAST COAST RAILWAY PRASANTA KUMAR SAMAL VS STATE OF ODISHA	M/S.TIRUPATI BALAJI JENA VS	// // 0 //
138	WP(C)/0005651/2020	TARINISEN MAHANTA VS STATE OF ODISHA	M/S. INDRAMANI SAHOO VS	// 0 //
139	WP(C)/0005652/2020	AMRESH UPADHAYA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
140	WP(C)/0005653/2020	RATIKANTA SAHOO VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
141	WP(C)/0005654/2020	MANAS RANJAN ROUT VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
142	WP(C)/0005655/2020	SUSHANTA BERIHA VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
143	WP(C)/0005656/2020	TAPAN KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
144	WP(C)/0005657/2020	GOBINDA CHANDRA ROUT VS STATE OF ODISHA	MR.PRADEEP KUMAR ROUT VS	// 0 //
145	WP(C)/0005658/2020	SWARUP KUMAR BISWAL VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
146	WP(C)/0005659/2020	SAPURI MAJHI VS UNION OF INDIA	M/S. DEEPALI MAHAPATRA VS	// 0 //
147	WP(C)/0005660/2020	MAHENDRA TAKRI VS NATIONAL ALUMINUM COMPANY LTD.	MALAYA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0005661/2020	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	M/S.DEEPALI MAHAPATRA VS	// 0 //
149	WP(C)/0005662/2020	BISHNU CHARAN DAS VS ENGINEER-IN-CHIEF-CUM-SECRETARY TO GOVT.OF ODISHA	M/S.N.N.MOHAPATRA VS	// 0 //
150	WP(C)/0005663/2020	SUDHAKAR DASH VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
151	WP(C)/0005664/2020	P.BHIMA RAO VS ODISHA ADMINISTRATIVE TRIBUNAL	M/S.P.C. CHHINCHANI VS	// 0 //
152	WP(C)/0005665/2020	S.K.NASIM VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0005666/2020	BANDANA KUMARI SWAIN VS SECRETARY.GOVT.OF ORISSA, WORK DEPT.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0005667/2020	NAROTTAM DAS VS COLLECTOR CUM DISTRICT MAGISTRATE	M/S.PRADEEP KU.DAS VS	// 0 //
155	WP(C)/0005668/2020	RAIMANI ROUT VS REVENUE AND DISASTER MGMT.DEPT.	M/S.LALIT NARAYAN PATTNAIK VS	// 0 //
156	WP(C)/0005669/2020	PARBATI SANKAR NAYAK VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
157	WP(C)/0005670/2020	RAMA CHANDRA MOHANTY VS REVENUE AND DISASTER MGMT.DEPT.	M/S.LALIT NARAYAN PATTNAIK VS	// 0 //
158	WP(C)/0005671/2020	BINODINI DAS VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
159	WP(C)/0005672/2020	SRIMANTA NAYAK	B.S.TRIPATHY (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0005673/2020	MANAS RANJAN SAHOO	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0005674/2020	LOKANATH MAJHI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0005675/2020	RASMI RANJAN MALLICK	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0005676/2020	OKESH MAJHI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0005677/2020	MILAN KUMAR MALLICK	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0005678/2020	BALARAM BARIK	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0005679/2020	ROHAN KUMAR SATAPATHY	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0005680/2020	JYOTI RANJAN BEHERA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0005681/2020	SIDHARTHA SHANKAR SAHU	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0005682/2020	JAYANTA KUMAR SAHU	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0005683/2020	SURYANARAYAN PRADHAN	B.S.TRIPATHY (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0005684/2020	STATE OF ODISHA SUSRI SANGEETA SAHOO VS	B.S.TRIPATHY (1) VS	// // 0
172	WP(C)/0005685/2020	STATE OF ODISHA GYANA RANAJAN KAR VS	B.S.TRIPATHY (1) VS	// // 0
173	WP(C)/0005686/2020	STATE OF ODISHA MANAS KUMAR TUDU VS	B.S.TRIPATHY (1) VS	// // 0
174	WP(C)/0005687/2020	STATE OF ODISHA SANDIP KUMAR BEHERA VS	B.S.TRIPATHY (1) VS	// // 0
175	WP(C)/0005688/2020	STATE OF ODISHA BHAGYASHREE DAS VS	B.S.TRIPATHY (1) VS	// // 0
176	WP(C)/0005689/2020	STATE OF ODISHA PURNA CHANDRA SAMAL VS	M/S.GIRIDHARI SINGH VS	// // 0
177	WP(C)/0005690/2020	STATE OF ODISHA KAILASH CHANDRA PATRA VS	M/S.S.K.BHANJADEO VS	// // 0
178	WP(C)/0005691/2020	STATE OF ODISHA BARBIL WORKERS UNION VS	PRAFULLA KUMAR RATH VS	// // 0
179	WP(C)/0005692/2020	CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL-CUM-LABOUR COUT,BBSR DILLIP KUMAR SWAIN VS	M/S.S.K.BHANJADEO VS	// // 0
180	WP(C)/0005693/2020	STATE OF ODISHA KANAKA KUMBHAR VS	M/S.SAROJ RANJAN SUBUDHI VS	// // 0
181	WP(C)/0005694/2020	STATE OF ODISHA ANTARIKSHYA HARICHANDAN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005695/2020	JAYANTI KUMARI MISHRA VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
183	WP(C)/0005696/2020	MANGULI CHARAN SETHY VS STATE OF ODSIHA	BHAKTA RANJAN BARIK VS	// 0 //
184	WP(C)/0005697/2020	KEDARESWAR BALIARSINGH VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
185	WP(C)/0005698/2020	DR.NAMITA RANI PANDA VS STATE OF ORISSA	M/S.SAMIR KUMAR MISHRA VS	// 0 //
186	WP(C)/0005699/2020	M.PADMASHREE VS STATE OF ORISSA	HIMADRI RAY VS	// 0 //
187	WP(C)/0005700/2020	DURGA PRASAD SAHU VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //
188	WP(C)/0005701/2020	HARIHARA MOHARANA VS STATE OF ODISHA	M/S. MD.MADANI VS	// 0 //
189	WP(C)/0005702/2020	KAILASH CHANDRA AGRAWAL VS STATE OF ORISSA	M/S.D.R.SWAIN VS	// 0 //
190	WP(C)/0005703/2020	KHAGESWAR MOHARANA VS STATE OF ODISHA	M/S.MD.G.MADANI VS	// 0 //
191	WP(C)/0005704/2020	JAYAKRISHNA RATHA VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
192	WP(C)/0005705/2020	NIRAKAR PANDA VS STATE OF ODISHA	M/S. DEVASHIS PANDA VS	// 0 //
193	WP(C)/0005706/2020	AMAR PRASAD MOHANTY	M/S.SUMIT KU.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0005707/2020	UTKAL GRAMEEN BANK NILADRI PRASAD DAS	ADITYA KU MOHAPATRA	//
		VS	VS	0
195	WP(C)/0005708/2020	STATE OF ODISHA UDAYNATH KHANDAI	M/S.TRILOCHAN DASH	//
		VS	VS	0
196	WP(C)/0005709/2020	STATE OF ODISHA MAHESWOR DAS	M/S.S.P.BARIK	//
		VS	VS	0
197	WP(C)/0005710/2020	STATE OF ODISHA SASANKA SEKHAR NANDA	M/S.SIBA PRASAD PATI	//
		VS	VS	0
198	WP(C)/0005711/2020	STATE OF ODISHA SUBRAT KUMAR RATH	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
199	WP(C)/0005712/2020	UNION OF INDIA LAXMAN BARIK	M/S.SUSBASH CHANDRA PANI	//
		VS	VS	0
200	WP(C)/0005713/2020	UNION OF INDIA SANJEEB KUMAR MISHRA	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
201	WP(C)/0005714/2020	UNION OF INDIA PRABHAT DAS @ PRAVAT KUMAR DAS	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
202	WP(C)/0005715/2020	UNION OF INDIA SUNAKAR PAL	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
203	WP(C)/0005716/2020	UNION OF INDIA PANCHESWAR KHANDEI	M/S. S.K.SAMAL	//
		VS	VS	0
204	WP(C)/0005717/2020	STATE OF ODISHA BHIMASEN SAHOO	M/S. K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0005718/2020	STATE OF ODISHA RITU BALA SINHA VS	LAXMI NARAYAN PATEL VS	// // 0
206	WP(C)/0005719/2020	STATE OF ODISHA RATNAPRAVA BISWAL VS	M/S. K.SWAIN VS	// // 0
207	WP(C)/0005720/2020	STATE OF ODISHA UMESH THANAPATI VS	M/S.B.MOHAPATRA VS	// // 0
208	WP(C)/0005721/2020	STATE OF ODISHA RAJESH KUMAR PERIWAL VS	K.MOHAMMAD VS	// // 0
209	WP(C)/0005722/2020	TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA BINOD KUMAR PERIWAL VS	K.MOHAMMAD VS	// // 0
210	WP(C)/0005723/2020	TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA SAROJ KUMAR PATI VS	M/S.HARA PRASAD RATH VS	// // 0
211	WP(C)/0005724/2020	STATE OF ODISHA SUBODH BAG VS	M/S.DINESH KUMAR MOHANTY VS	// // 0
212	WP(C)/0005725/2020	ESTATE OFFICER CUM SUB COLLECTOR BALANGIR LAL MOHAN MAHARANA VS	M/S.HARIPAD MOHANTY VS	// // 0
213	WP(C)/0005726/2020	REGISTERING AUTHORITY,MOTOR VEHICLE DEPT.,KEONJHAR GOKULANANDA JENA VS	M/S.K.SWAIN VS	// // 0
214	WP(C)/0005727/2020	STATE OF ODISHA KARTIKA CHANDRA PARIDA VS	M/S.DILIP KUMAR SAHU VS	// // 0
215	WP(C)/0005728/2020	STATE OF ODISHA PRAMILA SAHOO VS	M/S.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005729/2020	ASHAMANI BENYA VS COLLECTOR AND DM, KORAPUT	M/S.HARIHAR PANIGRAHI VS	// 0 //
217	WP(C)/0005730/2020	DIBAKAR SAHOO VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
218	WP(C)/0005731/2020	LAXMIDHAR SAMANTARAY VS STATE OF ODISHA	M/S.ABHAYA KUMAR SHARMA VS	// 0 //
219	WP(C)/0005732/2020	JYOTINAGA PARASHAR VS AUTHORIZED SIGNATORY MAGMA FINANCE CORPORATION LTD	M/S. SOUMEN BANERJEE VS	// 0 //
220	WP(C)/0005733/2020	DILLIP KUMAR DAS VS STATE OF ORISSA	M/S.PANCHANAN SAHOO VS	// 0 //
221	WP(C)/0005734/2020	RAJU SETHI VS COLLECTOR AND DISTRICT MAGISTRATE GANJAM	M/S. R.N.SINGH VS	// 0 //
222	WP(C)/0005735/2020	AKSHAY KUMAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0005736/2020	PRADEEP KUMAR GIRI VS STATE OF ODISHA	M/S.BISWABIHARI MOHANTY VS	// 0 //
224	WP(C)/0005737/2020	UNION OF INDIA VS BIJAYA KUMAR MISHRA	M/S.DAYANIDHI LENKA VS	// 0 //
225	WP(C)/0005738/2020	HARISH CHANDRA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
226	WP(C)/0005739/2020	GOURANGA MISHRA VS STATE OF ODISHA	M/S. G.C.MOHANTY VS	// 0 //
227	WP(C)/0005740/2020	GOVIND CHANDRA PANI	M/S.G.C.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER LAND RECORDS AND SETTLEMENT		//
228	WP(C)/0005741/2020	ASWINI KUMAR DASH		//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005742/2020	NILAKANTHA BEHERA	M/S.SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0005743/2020	PRASANTA KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005744/2020	PRIYABRATA RANA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005745/2020	SUJIT KUMAR BARIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005746/2020	GANTA KRISHNA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005747/2020	RAMESH CHANDRA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005748/2020	CHANDRA SEKHAR PATRO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005749/2020	GOURI SANKAR PATNAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005750/2020	DEEPAK RANJAN PAL	MANOJ KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005751/2020	SRINIBAS PADHI	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005752/2020	STATE OF ODISHA RASHMITA HOTA VS	M/S.SUKANTA KUMAR MISHRA VS	// // 0
240	WP(C)/0005753/2020	STATE OF ODISHA PRADEEP KUMAR RATH VS	K.K.SWAIN VS	// // 0
241	WP(C)/0005754/2020	STATE OF ODISHA RAJENDRA KUMAR RAUTO VS	K.K.SWAIN VS	// // 0
242	WP(C)/0005755/2020	STATE OF ODISHA BINAPANI SWAIN VS	K.K.SWAIN VS	// // 0
243	WP(C)/0005756/2020	STATE OF ODISHA GAJENDRA KUMAR SWAIN VS	K.K.SWAIN VS	// // 0
244	WP(C)/0005757/2020	STATE OF ODISHA RAMA CHANDRA JENA VS	M/S.RAMESH CH.OJHA VS	// // 0
245	WP(C)/0005758/2020	COMMISSIONER LAND RECORD AND SETTLEMENT, CUTTACK ISWAR CHANDRA KUANRA VS	M/S.R.C.OJHA VS	// // 0
246	WP(C)/0005759/2020	AUTHORIZED OFFICER,UCO BANK JAGRA ROHIDAS VS	M/S. GYANENDRA CHANDRA SWAIN VS	// // 0
247	WP(C)/0005760/2020	COLLECTOR AND DISTRICT MAGISTRATE ASHOK KUMAR MISHRA VS	SAPAN KUMAR PAL VS	// // 0
248	WP(C)/0005761/2020	STATE OF ORISSA RANJIT KUMAR MOHANTY VS	SAPAN KUMAR PAL VS	// // 0
249	WP(C)/0005762/2020	STATE OF ORISSA PRATAP RUDRA JENA VS	SAPAN KUMAR PAL VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005763/2020	AJAYA KUMAR BEHERA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
251	WP(C)/0005764/2020	AMIT KISHORE SAHOO VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
252	WP(C)/0005765/2020	BISWAJIT BEHERA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
253	WP(C)/0005766/2020	DIBYAJYOTI SAHOO VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
254	WP(C)/0005767/2020	BINAPANI NAYAK VS SRUSTIDHARA NAYAK	M/S.VIVEKANAND JENA VS	// 0 //
255	WP(C)/0005768/2020	POOJALIN SETHI VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
256	WP(C)/0005769/2020	RAJ KUMAR AGARWAL VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
257	WP(C)/0005770/2020	SUBHASHREE PARIDA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
258	WP(C)/0005771/2020	MINATI RANI SAHOO VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
259	WP(C)/0005772/2020	M/S.BHARAT AUTOMOBILS VS REGISTERING AUTHORITY-CUM-REGIONAL	M/S.A.C.MOHAPATRA VS TRANSPORT OFFICER, CUTTACK	// 0 //
260	WP(C)/0005773/2020	RASHMITA BEHERA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
261	WP(C)/0005774/2020	SUNIL KUMAR JENA	B.S.TRIPATHY (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005775/2020	SANJEET KUMAR DAS	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005776/2020	HINDUSTAN MOTORS	M/S.AJIT CH.MOHAPATRA	//
		VS	VS	0
		REGISTERING AUTHORITY-CUM-REGIONAL	TRANSPORT OFFICER, CUTTACK	//
264	WP(C)/0005777/2020	ANKITA SETHI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005778/2020	DEEPAK KUMAR ROUL	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005779/2020	PRADIP KUMAR NAIK	M/S.BASUDEV BARIK	//
		VS	VS	0
		SWARNAPRAVA NAYAK		//
267	WP(C)/0005780/2020	SUBHASHMITA MALLICK	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005781/2020	ANJANA SETH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005782/2020	RASHMI RANJAN JENA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005783/2020	GAYATRI SAHOO	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005784/2020	ALOK KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005785/2020	OMSHREE MOHANTY	B.S.TRIPATHY (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005786/2020	STATE OF ODISHA JYOTI RANJAN MAJHI VS	B.S.TRIPATHY (1) VS	// // ()
274	WP(C)/0005787/2020	STATE OF ODISHA BANAMALI MUNDA VS	M/S.KRISHNA CHANDRA SAHU VS	// // ()
275	WP(C)/0005788/2020	STATE OF ODISHA ARJUN ROUL VS	KRISHNA CHANDRA SAHU VS	// // ()
276	WP(C)/0005789/2020	STATE OF ODISHA GANAPATI NAIK VS	B.S.TRIPATHY (1) VS	// // ()
277	WP(C)/0005790/2020	STATE OF ODISHA APARTI SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
278	WP(C)/0005791/2020	STATE OF ODISHA LINGARAJ PADHI VS	B.S.TRIPATHY (1) VS	// // ()
279	WP(C)/0005792/2020	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	M/S.KRISHNA CHANDRA SAHU VS	// // ()
280	WP(C)/0005793/2020	STATE OF ODISHA DIBYAJYOTI SAHOO VS	B.S.TRIPATHY (1) VS	// // ()
281	WP(C)/0005794/2020	STATE OF ODISHA JAGANNATH PANIGRAHI VS	KRISHNA CHANDRA SAHU VS	// // ()
282	WP(C)/0005795/2020	STATE OF ODISHA DULI DEEPALI TUDU VS	B.S.TRIPATHY (1) VS	// // ()
283	WP(C)/0005796/2020	STATE OF ODISHA BISWANATH BEHERA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005797/2020	PRANABANDHU MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	WP(C)/0005798/2020	MAHESWAR BARIK VS STATE OF ODISHA	M/S.RAMAKANTA PANDA VS	// 0 //
286	WP(C)/0005799/2020	AKSAYA KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	WP(C)/0005800/2020	MARNA VENKATA PAPA RAO VS UNION OF INDIA	M/S.GOUTAM KU ACHARYA VS	// 0 //
288	WP(C)/0005801/2020	LALIT KUMAR RANSINGH VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
289	WP(C)/0005802/2020	MANORANJAN DAS VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
290	WP(C)/0005803/2020	AJAYA KUMAR MOHANTY VS STATE OF ORISSA	S.PATTANAİK VS	// 0 //
291	WP(C)/0005804/2020	HAREKRUSHNA ROUT VS STATE OF ORISSA	M/S.S.PATTANAİK VS	// 0 //
292	WP(C)/0005805/2020	CHITTA RANJAN BISWAL VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
293	WP(C)/0005806/2020	SHARAT KUMAR DASH VS STATE OF ORISSA	M/S.S.PATTANAİK VS	// 0 //
294	WP(C)/0005807/2020	PRAFULLA KUMAR DAS VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0005808/2020	BINAPANI SATPATHY	M/S.S.PATTANAİK	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005809/2020	THE MANAGING COMMITTEE OF PANCHAYATI HIGH SCHOOL	M/S.H.SCHOLAIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005810/2020	SURESH PATRA	M/S.JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005811/2020	DR.DEBI PRASAD KUND	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE GOVERNMENT OF ORISSA		//
299	WP(C)/0005812/2020	ANIRUDHA SAMANTARAY	M/S.BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005813/2020	SURYAKANTI MISHRA	M/S.SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005814/2020	BIRAJA PRASAD DAS	M/S. BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005815/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		NILAMADHAB BISWAL		//
303	WP(C)/0005816/2020	RATIKANTA KHATUA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		CHAIRMAN, STATE SELECTION BOARD		//
304	WP(C)/0005817/2020	LAXMIKANTA MAHURI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005818/2020	ANTARYAMI PATTANAIK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005819/2020	HARESH CHANDRA MAHARANA	JITENDRA KUMAR DIGAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005820/2020	STATE OF ORISSA REBATI MOHAN SAHOO VS	JITENDRA KUMAR DIGAL VS	// // 0
308	WP(C)/0005821/2020	STATE OF ORISSA DR.KRUSHNA CHADNRA BEHERA VS	M/S.DAYANANDA MOHAPATRA VS	// // 0
309	WP(C)/0005822/2020	DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL BISWAJIT NAYAK VS	M/S.JAYANTI NAIK VS	// // 0
310	WP(C)/0005823/2020	THE GOVT.OF ORISSA NARAYAN MISHRA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
311	WP(C)/0005824/2020	STATE OF ODISHA SADASIBA SAMAL VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0005825/2020	STATE OF ODISHA SASMITA REDDY VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
313	WP(C)/0005826/2020	STATE OF ODISHA DIPTIMAYEE DIXIT VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0005827/2020	STATE OF ODISHA KARUNAKAR DAS VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0005828/2020	STATE OF ODISHA SANJUKTA NANDA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
316	WP(C)/0005829/2020	STATE OF ODISHA TULTULI KUNDU VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
317	WP(C)/0005830/2020	STATE OF ODISHA BINOD KUMAR NAYAK VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005831/2020	SANGRAM KESHARI MALLICK VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0005832/2020	DIPTI RANJAN BEHERA VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0005833/2020	NRUSINGH TRIPATHY VS AUTHORIZED OFFICER BANK OF INDIA	M/S. PRADEEP KUMAR PARIDA VS	// 0 //
321	WP(C)/0005834/2020	RAKESH KUMAR SAHOO VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0005835/2020	KULMANI SAHOO VS AUTHORIZEDS OFFICER ODISHA GRAMYA BANK	M/S. SABITA RANJAN PATTNAIK VS	// 0 //
323	WP(C)/0005836/2020	SAMRAT RANJAN KHATUA VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0005837/2020	SASMITA DAS VS SECONDARY,BOARD OF SECONDARY EDUCATION	M/S.A.PATTANAIAK VS	// 0 //
325	WP(C)/0005838/2020	SANYASI GANGAI VS STATE OF ODISHA	M/S.PRAMOD KUMAR JENA VS	// 0 //
326	WP(C)/0005839/2020	STATE OF ODISHA VS RABI PADHIARY	ADDL.GOV.T.ADVOCATE VS	// 0 //
327	WP(C)/0005840/2020	SHANTILATA PANDA VS STATE OF ODISHA	M/S.SIDHESWAR RATH VS	// 0 //
328	WP(C)/0005841/2020	PRADYOT KUMAR SAHOO VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0005842/2020	GADADHAR BARIK	M/S.PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0005843/2020	SOU MENDU MOHANTY	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0005844/2020	JITENDRA KUMAR MOHANTY	M/S.MONITA SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0005845/2020	JITENDRA KUMAR MOHANTY	M/S.MONITA SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0005846/2020	SANGEETA PATTNAIK	M/S.BIPLABA P.B.BAHALI	//
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0005847/2020	BIMBADHAR DAS	M/S.S.K.NAYAK 2	//
		VS	VS	()
		GOVT.OF ODISHA		//
335	WP(C)/0005848/2020	BALASORE DISTRICT HANDICAP WELFARE ORGANIZATION 2	M/S.S.K.NAYAK 2	//
		VS	VS	()
		STATE OF ODISHA		//
336	WPCRL/000022/2020	LATANJALI BEHERA	SUSANTA KUMAR DASH	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
337	ABLAPL/0002275/2020	ALIVA PALAI	BS.DASPANDA	NANDIPADA /05 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0002276/2020	LINGARAJ OJHA	ARJUNA CHARAN BEHERA	MANCHESWAR P.S. /616 /2019
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0002277/2020	BENU PATRA	AMLAN SHAKTI PAUL	KHURDA SADAR /36 /2016
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0002278/2020	SANTIA @ SATIA @ SANTOSH MALIK	ASHOK KU SAHOO	KENDRAPARA /7 /2019
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0002279/2020	STATE OF ODISHA BABUL MALLIK VS	DEEPAK KUMAR SAHOO VS	// / /0 ()
342	ABLAPL/0002280/2020	STATE OF ODISHA PRAMILA SAMANTARA @ PRAMILA SANTARA	S.P.DAS VS	// BANAPUR P.S. /179 /2019 ()
343	ABLAPL/0002281/2020	STATE OF ODISHA BHAGIRATHI PRADHAN VS	S.P.DAS VS	// KHURDA P.S. /20 /2017 ()
344	ABLAPL/0002282/2020	STATE OF ODISHA HIMANSU KUMAR MALLIK VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /58 /2020 ()
345	ABLAPL/0002283/2020	STATE OF ODISHA ANAM PATRA VS	SAROJ KU MISHRA VS	// ANANDAPUR /21 /2020 ()
346	ABLAPL/0002284/2020	STATE OF ODISHA DEEPAK KUMAR BEHEA VS	B.S.DASPARIDA VS	// AUL /35 /2020 ()
347	ABLAPL/0002285/2020	STATE OF ODISHA HRUDANANDA MEHER VS	SATYA NARAYAN MISHRA-4 VS	// JUNAGARH /30 /2020 ()
348	ABLAPL/0002286/2020	STATE OF ODISHA KINU SAHOO VS	BISWARANJAN DALAI VS	// PARADEEP LOCK /20 /2020 ()
349	ABLAPL/0002287/2020	STATE OF ODISHA KULU SAHOO VS	BISWARANJAN DALAI VS	// PARADEEP LOCK /20 /2020 ()
350	ABLAPL/0002288/2020	STATE OF ODISHA SURESH PRADHAN VS	AMIT KU NATH VS	// ANGUL TOWN /155 /2020 ()
351	ABLAPL/0002289/2020	STATE OF ODISHA MANOJ KUMAR BISWAL VS STATE OF ODISHA	SAMBIT BISWAL VS	// PARADEEP /10 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0002290/2020	SHAKUNTALA SAMARTH VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	BORIGUMMA /39 /2019 () //
353	ABLAPL/0002291/2020	CHANDRSEKHAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /64 /2020 () //
354	ABLAPL/0002292/2020	GADADHAR MEHER VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KEGAON /16 /2008 () //
355	ABLAPL/0002293/2020	HIRANMAYEE SUBHASHREE VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /425 /2019 () //
356	ABLAPL/0002294/2020	MADHABA BEHERA VS STATE OF ODISHA	H.K.MALLIK VS	TIGIRIA /163 /2019 () //
357	ABLAPL/0002295/2020	ABHIJEET SUBUDHI @ TITU SUBUDHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JATNI P.S. /432 /2019 () //
358	ABLAPL/0002296/2020	INTIYAZ KHAN @ IMTIYAZ KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JASHIPUR /18 /2020 () //
359	ABLAPL/0002297/2020	SAILABALA NAHAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BIKRAMPUR FCI /19 /2020 () //
360	ABLAPL/0002298/2020	PADMANAVA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /7 /2020 () //
361	ABLAPL/0002299/2020	HARI HARA DALABEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	GRAM GANJAM /82 /2019 () //
362	ABLAPL/0002300/2020	SILU MOHARANA VS STATE OF ODISHA	DEBA KUMAR RATH VS	CHANDRASEKHARPUR /31 /2020 () //
363	ABLAPL/0002301/2020	BAPI GOUDA	KURESH PARSAD DASH	BUGUDA /212 /2019

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002302/2020	KANAKA DANGUA	BIBHUDANANDA MOHAPATRA	BUGUDA /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002303/2020	GOPAL SAHU	BIBHUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0002304/2020	BINOD CHANDRA MALIK @ BINOD MALIK	AMULYA RATNA PANDA	/29 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002305/2020	SUBASH CHANDRA SWAIN @ SUBAS NAYAKMANAS CHAND		BEGUNIA P.S. /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002306/2020	DAKA JENA	MANAS CHAND	BALUGAON P.S. /123 /2012
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0002307/2020	TAPAN KUMAR NAYAK	SATYAJEET ROUT	KHANDAGIRI P.S. /182 /2019
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0002308/2020	RANJAN KUMAR SWAIN	RAMDAS ACHARY	RANPUR /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0002309/2020	KISHAN SHA	SOUMYA RANJAN DAS	TANGARPALI /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0002310/2020	KARU @ MANJIT PRASAD	SOUMYA RANJAN DAS	UDITNAGAR /159 /2016
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002311/2020	BABUNA @ PRAVU PRASAD PRADHAN	SAMBIT BISWAL	PARADEEP LOCK /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002312/2020	SUBASH PATRA	S.K.BHANJADEO	BANAPUR P.S. /369 /2019
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0002313/2020	STATE OF ODISHA SUNIL KUMAR PALA @ SUNIL KUMAR PAL VS	PARTHA SARATHI DAS VS	// KODALA /360 /2019 ()
376	ABLAPL/0002314/2020	STATE OF ODISHA SHANKAR NAIK @ BUDA VS	S.K.BHANJADEO VS	// ANGUL TOWN /868 /2013 ()
377	ABLAPL/0002315/2020	STATE OF ODISHA BANAMALI PANDA VS	SUBODH KUMAR MOHANTY VS	// BHADRAK TOWN /222 /2013 ()
378	ABLAPL/0002316/2020	STATE OF ODISHA DEBARAJ KARNA VS	RAMA CHANDRA JENA VS	// PHIRINGIA /14 /2020 ()
379	ABLAPL/0002317/2020	STATE OF ODISHA SOURAV PRADHAN VS	SATYA RANJAN MULIA VS	// JAGATPUR /61 /2020 ()
380	ABLAPL/0002318/2020	STATE OF ODISHA MRUTYUNJAY ROUT VS	B.B.SWAIN VS	// BHANDARIPOKHARI /22 /2020 ()
381	ABLAPL/0002319/2020	STATE OF ODISHA JOSHNA RANI ROUSTRAY @ ROUT VS	U.C.MISHRA VS	// KHANDAGIRI P.S. /8 /2020 ()
382	ABLAPL/0002320/2020	STATE OF ODISHA KAMAL LOCHAN SAMAL VS	RAJENDRA KUMAR PRADHAN VS	// BANARAPAL /27 /2020 ()
383	ABLAPL/0002321/2020	STATE OF ODISHA TANKADHARA BISHOI VS	S.K.NAYAK-2 VS	// LAXMIPUR /35 /2015 ()
384	ABLAPL/0002322/2020	STATE OF ODISHA NAKUL KUMAR BISOI VS	S.K.NAYAK-2 VS	// LAXMIPUR /35 /2015 ()
385	ABLAPL/0002323/2020	STATE OF ODISHA KUMUDA CHANDRA SAUNTA VS STATE OF ODISHA	S.K.NAYAK-2 VS	// LAXMIPUR /35 /2015 () //

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WPC(OAC)/0000194/2015	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
387	WPC(OAC)/0001278/2017	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
388	WPC(OAC)/0001424/2014	KRISHNA CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
389	WPC(OAC)/0001522/2019	DHRUBANANDA GHADEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
390	WPC(OAC)/0002910/2016	SUSHREE SANGITA SARANGI VS STATE OF ODISHA	M/S.DIPTI RANJAN BHOKTA VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :13/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 CRLLP/4/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
2	30/2020 SA/131/2000	SMT.PUNI PANDA-MP	M/S.S.MISHRA
3	46/2020 CMAPL/125/2020	UMMA DEHURI-MP	ADV.
4	63/2020 TRP(C)/343/2019	BABI PRABHA AGARWAL-MP	PRASANTA KU.SAHOO
5	71/2020 RPFAM/48/2020	KHAGENDRA SETHI-MP	BALARAM NAYAK
6	72/2020 RPFAM/48/2020	KHAGENDRA SETHI-MP	BALARAM NAYAK
7	73/2020 RPFAM/226/2017	GITANJALI BEHERA-MP	M/S.SURYAKANTA DWIBEDI
8	111/2020 RSA/472/2018	SMT.ANJALI MADHUAL-MP	M/S.DEBENDRA MOHANTA
9	120/2020 WA/84/2020	STATE POLLUTION CONTROL BOARD-MP	SUSHANTA KUMAR MISHRA
10	121/2020 WA/85/2020	BRUNDABAN PATTANAIAK-MP	GOPINATH MISHRA
11	139/2020 FAO/149/2020	MANORANJAN DAS-MP	SANGRAM JENA
12	140/2020 FAO/151/2020	STATE OF ODISHA-MP	A.G.A.
13	141/2020 FAO/151/2020	STATE OF ODISHA-MP	A.G.A.
14	142/2020 FAO/152/2020	PRAKASH CH.SETHY-MP	SASWAT DAS
15	164/2020 MACA/80/2020	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
16	165/2020 CRLREV/134/2020	KUNU @ DOLENDRA SAHU-MP	SURYAKANTA DASH
17	165/2020 MACA/81/2020	THE BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
18	166/2020 CRLREV/134/2020	KUNU @ DOLENDRA SAHU-MP	SURYAKANTA DASH
19	175/2020 CMP/174/2020	KAILASH CHANDRA BARIK @ KAILASH BARIK-MP	SANDIPANI MISRA
20	176/2020 CMP/173/2020	SRI SRI GURUNDI GOPAL, BIJE-MP	M/S. D.MOHANTY
21	234/2020 RVWPET/11/2011	STATE-MP	AGA
22	235/2020 RVWPET/122/2020	BHAGIRATHI GHADEI-MP	ARUN KUMAR ACHARYA
23	279/2020 CRLA/451/2007	LITU BHANJA@AKSHYA K-MP	M/S.BHABANI S.MISHRA
24	287/2020 CRLMC/486/2020	PUSPALATA MULIA-MP	S.K.BHANJADEO
25	288/2020 CRLMC/487/2020	PRABODHA JENA-MP	PRAMOD KUMAR JENA
26	289/2020	SATYA NARAYAN PADHY-MP	ANIRUDHA DAS

27	CRLMC/488/2020 290/2020	DILIP KUMAR MALIK@MALLICK-MP	DEVASHIS PANDA
28	CRLMC/485/2020 291/2020	SANATAN BEHERA-MP	J.M.PATTANAIK
29	CRLMC/491/2020 292/2020	VIJAYENDRA@BIJENDRA BHOI-MP	ASHOK KUMAR MOHAPATRA
30	CRLMC/492/2020 293/2020	VIJAYENDRA@BIJENDRA BHOI-MP	ASHOK KUMAR MOHAPATRA
31	CRLMC/492/2020 2495/2020	HIRALAL NAIK-MP	DURGESH NARAYAN RATH
32	WP(C)/4928/2020 2496/2020	SUBASH JENA-MP	M/S. BIPLAB P.B. BAHALI
33	WP(C)/5630/2020 2497/2020	PRAVAT KUMAR DALAI-MP	M/S.VIVEKANAND JENA
34	WP(C)/5631/2020 2498/2020	PRAMOD KUMAR DASH @ PRAMOD CHANDRA DASH-MP	M/S.PRADEEP KUMAR MOHAPATRA
35	WP(C)/5632/2020 2499/2020	JYOTI PRAKASH SARANGI-MP	M/S.DINABANDHU NAYAK
36	WP(C)/5636/2020 2500/2020	SUBASH DAKUA-MP	M/S.PRASANTA KUMAR NANDA
37	WP(C)/5640/2020 2501/2020	KALIMUDDIN KHAN-MP	M/S.P.R.MISHRA
38	WP(C)/5641/2020 2502/2020	BASANTA NAYAK-MP	M/S.PRASANTA KUMAR NANDA
39	WP(C)/5642/2020 2503/2020	SHYAMALI KARMAKAR-MP	SARATHI JYOTI MOHANTY
40	WP(C)/5645/2020 2504/2020	PRINCIPAL INCHARGE CUM SECRETARY OF KANASA HIGH SCHOOL-BURHANPUR-MP	CHERAMON BUNAR SINGH
41	WP(C)/5646/2020 2505/2020	NIRMALYA MAJUMDAR-MP	M/S. PRAFULLA CH.BISWAL
42	WP(C)/5649/2020 2506/2020	TARINISEN MAHANTA-MP	M/S. INDRAMANI SAHOO
43	WP(C)/5651/2020 2507/2020	SUSHANTA BERIHA-MP	M/S.NIRANJAN PANDA
44	WP(C)/5655/2020 2508/2020	INSTITUTE OF PROFESSIONAL STUDIES-MP	M/S.SOUMYA MISHRA
45	WP(C)/1856/2020 2509/2020	BINAPANI DEI-MP	M/S.J.K.KHUNTIA
46	WP(C)/19436/2018 2510/2020	BARBIL WORKERS UNION-MP	PRAFULLA KUMAR RATH
47	WP(C)/5691/2020 2511/2020	PRASANTA KUMAR SAHU-MP	M/S.J.K.KHUNTIA
48	WP(C)/19444/2018 2512/2020	TARINI PRASAD PATNAIK-MP	M/S.J.K.KHUNTIA
49	WP(C)/19446/2018 2513/2020	SANJAYA KUMAR SAHOO-MP	M/S.J.K.KHUNTIA
50	WP(C)/19451/2018 2514/2020	ANTARIKSHYA HARICHANDAN-MP	PRABHU PRASANNA BEHERA
51	WP(C)/5694/2020 2515/2020	SUBASH CH.SAHOO andORS-MP	M/S.ULLASH CH.MOHANTY
52	WP(C)/21498/2011 2516/2020	JAYAKRISHNA RATHA-MP	M/S.ANJAN KUMAR BISWAL
53	WP(C)/5704/2020 2517/2020	NIRAKAR PANDA-MP	M/S. DEVASHIS PANDA
54	WP(C)/5705/2020 2518/2020	AMAR PRASAD MOHANTY-MP	M/S.SUMIT KU.MOHANTY
55	WP(C)/5706/2020 2519/2020	NILADRI PRASAD DAS-MP	ADITYA KU MOHAPATRA
56	WP(C)/5707/2020 2520/2020	SASANKA SEKHAR NANDA-MP	M/S.SIBA PRASAD PATI
57	WP(C)/5710/2020 2521/2020	SUBODH BAG-MP	M/S.DINESH KUMAR MOHANTY
	WP(C)/5724/2020		

58	2522/2020 WP(C)/5725/2020	LAL MOHAN MAHARANA-MP	M/S.HARIPAD MOHANTY
59	2523/2020 WP(C)/5734/2020	RAJU SETHI-MP	M/S. R.N.SINGH
60	2524/2020 WP(C)/5735/2020	AKSHAY KUMAR PARIDA-MP	PRAFULLA KUMAR RATH
61	2525/2020 WP(C)/5737/2020	UNION OF INDIA-MP	M/S.DAYANIDHI LENKA
62	2526/2020 WP(C)/5739/2020	GOURANGA MISHRA-MP	M/S. G.C.MOHANTY
63	2528/2020 WP(C)/5741/2020	ASWINI KUMAR DASH-MP	
64	2529/2020 WP(C)/5758/2020	ISWAR CHANDRA KUANRA-MP	M/S.R.C.OJHA
65	2530/2020 WP(C)/5767/2020	BINAPANI NAYAK-MP	M/S.VIVEKANAND JENA
66	2531/2020 WP(C)/5769/2020	RAJ KUMAR AGARWAL-MP	FALGUNI RAJGURU MOHAPATRA
67	2532/2020 WP(C)/5772/2020	M/S.BHARAT AUTOMOBILS-MP	M/S.A.C.MOHAPATRA
68	2533/2020 WP(C)/5776/2020	HINDUSTAN MOTORS-MP	M/S.AJIT CH.MOHAPATRA
69	2534/2020 WP(C)/18293/2008	SUMATI PARIDA-MP	M/S.BIGYAN KU.SHARMA
70	2535/2020 WP(C)/5779/2020	PRADIP KUMAR NAIK-MP	M/S.BASUDEV BARIK
71	2536/2020 WP(C)/4099/2020	SADANANDA NAIK-MP	M/S.J.K.MISHRA 2
72	2537/2020 WP(C)/5784/2020	ALOK KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
73	2538/2020 WP(C)/28260/2019	SANJEEB KU.MALLICK-MP	BALARAM NAYAK
74	2539/2020 WP(C)/5800/2020	MARNA VENKATA PAPA RAO-MP	M/S.GOUTAM KU ACHARYA
75	2540/2020 WP(C)/5812/2020	ANIRUDHA SAMANTARAY-MP	M/S.BISWAJIT NAYAK
76	2541/2020 WP(C)/8788/2016	BIPLABA DHURUA-MP	M/S.SASHI BHUSAN JENA
77	2542/2020 WP(C)/5814/2020	BIRAJA PRASAD DAS-MP	M/S. BISWAJIT NAYAK
78	2543/2020 WP(C)/9953/2019	SOUBHAGINI SINGH-MP	M/S.MANOJ KUMAR MOHANTY
79	2544/2020 WP(C)/5815/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
80	2546/2020 WP(C)/5823/2020	NARAYAN MISHRA-MP	M/S.ADITYA KUMAR MOHAPATRA
81	2547/2020 WP(C)/5824/2020	SADASIBA SAMAL-MP	M/S.ADITYA KUMAR MOHAPATRA
82	2548/2020 WP(C)/5825/2020	SASMITA REDDY-MP	M/S.ADITYA KUMAR MOHAPATRA
83	2549/2020 WP(C)/5826/2020	DIPTIMAYEE DIXIT-MP	M/S.ADITYA KUMAR MOHAPATRA
84	2550/2020 WP(C)/5828/2020	SANJUKTA NANDA-MP	M/S.ADITYA KUMAR MOHAPATRA
85	2551/2020 WP(C)/5827/2020	KARUNAKAR DAS-MP	M/S.ADITYA KUMAR MOHAPATRA
86	2552/2020 WP(C)/5829/2020	TULTULI KUNDU-MP	M/S.ADITYA KUMAR MOHAPATRA
87	2553/2020 WP(C)/5830/2020	BINOD KUMAR NAYAK-MP	M/S.ADITYA KUMAR MOHAPATRA
88	2554/2020 WP(C)/5831/2020	SANGRAM KESHARI MALLICK-MP	M/S.ADITYA KUMAR MOHAPATRA
89	2555/2020	DIPTI RANJAN BEHERA-MP	M/S.ADITYA KUMAR MOHAPATRA

90	WP(C)/5832/2020 2556/2020	RAKESH KUMAR SAHOO-MP	M/S.ADITYA KUMAR MOHAPATRA
91	WP(C)/5834/2020 2557/2020	KULMANI SAHOO-MP	M/S. SABITA RANJAN PATTNAIK
92	WP(C)/5835/2020 2558/2020	SAMRAT RANJAN KHATUA-MP	M/S.ADITYA KUMAR MOHAPATRA
93	WP(C)/5836/2020 2559/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
94	WP(C)/5839/2020 2560/2020	PRAKASH KUMAR JENA-MP	M/S.NIRA SUNDAR PANDA
95	WP(C)/8148/2018 2561/2020	BIMBADHAR DAS-MP	M/S.S.K.NAYAK 2
96	WP(C)/5847/2020 2562/2020	M/S.APPDCL AT VIJAYAWADA-MP	M/S.S.K.NAYAK (2)
97	WP(C)/4259/2020 11/2020	COMNR.OF INCOME TAX-MP	
98	ITA/4/2014 12/2020	COMNR.OF INCOME TAX-MP	
99	ITA/25/2013 267/2020	PAPINA NAYAK-MP	
100	ABLAPL/11056/2019 268/2020	DAMI@DAMODAR PANDA@RABI NARAYANA PANDA-MP	
101	ABLAPL/8987/2019 269/2020	JUGAL PAHAN@PRADHAN-MP	
102	ABLAPL/16188/2019 2527/2020	M/S.C.K.TOBACCO-MP	
103	WP(C)/11979/2003 2545/2020	SUSAMA GAHIR-MP	
	WP(C)/1350/2020		